

File No. 2/01/2020-Public (Part-III)
Government of India
Ministry of Home Affairs
(Public Section)


North Block, New Delhi
Dated: 20th July, 2022

ORDER

Subject: Amendment in the Flag Code of India, 2002- Reg.

The use/display/hoisting of the Indian National Flag is governed by the Prevention of Insults to National Honour Act, 1971 and the Flag Code of India, 2002, which are available on this Ministry's website www.mha.gov.in. With the approval of the Competent Authority, clause (xi) of paragraph 2.2 of Part-II of the Flag Code of India, 2002 has been amended and it shall be read as under:-

“(xi) where the Flag is displayed in open or displayed on the house of a member of public, it may be flown day and night;”

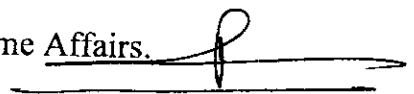

20/7/2022
(Pandey Pradeep Kumar)
Deputy Secretary to the Government of India
Tele No. 2309 3101

To

**The Chief Secretaries/Administrators of
All State Governments/UT Administrations,
Secretaries of all Ministries/Departments of Government of India.**

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2. Vice – President's Secretariat, New Delhi.
3. Prime Minister's Office, South Block, New Delhi.
4. Cabinet Secretariat, New Delhi.
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6. Election Commission of India, New Delhi.
7. Lok Sabha Secretariat, New Delhi.
8. Rajya Sabha Secretariat, New Delhi.
9. Registrar, Supreme Court of India, New Delhi.
10. Registrar, all High Courts.
11. Office of Comptroller and Auditor General of India, New Delhi.
12. The Union Public Service Commission, New Delhi.
13. Central Vigilance Commission, New Delhi.
14. NITI Aayog, Yojana Bhawan, New Delhi.
15. All attached & Subordinate Offices of the Ministry of Home Affairs.
16. 5 Spare Copies.


20/7/2022
(Pandey Pradeep Kumar)
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